

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:586

ANSWERED ON:07.05.2015

ROADS UNDER PMGSY

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether despite mechanism in place to ensure quality and durability of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), deficiencies have been observed, if so, the details thereof and the corrective action taken in the matter;
- (b) whether any criteria has been laid down for selection of agencies for undertaking contract and preparing Detailed Project Reports (DPRs) under the PMGSY, if so, the details thereof;
- (c) the targets set and achievements made for construction of roads under PMGSY during 12th Five Year Plan; and
- (d) the number of rural habitations which are yet to be covered along with the steps taken by the Government to cover remaining areas?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 586 due for answer on 07.05.2015

a) There is a well defined three tier quality assurance mechanism (at Project Implementation Unit level, State level and national level) in place to ensure quality and durability of road assets under PMGSY. This system also detects deficiencies in material and workmanship of PMGSY roads and such deficiencies are promptly brought to the notice of the State Government for rectification. 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Projects under PMGSY are executed by State Governments through their designated agencies i.e. State Rural Roads Development Agencies (SRRDAs) and Project Implementation Unit (PIU) in some cases the execution is through Public Sector Undertakings (PSUs) appointed for this purpose, by States with the consent of Government of India.

Under 2nd Tier Quality Monitoring by the States, 60,350 inspections were made by State Quality Monitors (SQMs) during the period 1/4/2012 and 31/3/2015 and in about 25% instances, defects/scope for improvements were pointed out for necessary rectification by the States.

Under 3rd Tier Quality Monitoring at Centre, National Quality Monitors (NQMs) are assigned inspections by National Rural road Development Agency (NRRDA). For works graded as 'Satisfactory Requiring Improvement' (SRI) and 'Unsatisfactory' (U) on the basis of observations of the National Quality Monitors, the States are asked to submit "online" Action Taken Reports (ATRs) and these ATRs are processed by NRRDA also online. Since 1/11/2010 till date, 14,481 inspections have been conducted by NQMs and defects/scope for improvements have been pointed out to the States and are being monitored online.

b) To qualify for award of the Contract, each bidder should have in the last five years achieved in any one year a minimum financial turnover (in all cases of civil engineering construction works only) volume of construction work of at least the amount equal to the estimated cost of works (excluding maintenance cost for five years) for which bid has been invited (turnover indexed at the rate of 8 percent for a year). The bidder should have satisfactorily completed, as prime Contractor, at least one similar work equal in value to one-third of the estimated cost of work (excluding maintenance cost for five years) for which the bid is invited, or such higher amount as may be specified. Information regarding availability of Major items of Contractor's Equipment proposed for carrying out the Works, balance value of works in hand, qualifications of technical personnel proposed for the Contract, proposed sub-contractors and firms involved for construction, financial reports for the last five years, evidence of access to financial resources to meet the qualification requirements etc. are also required. For selection of agencies for preparation of Detailed Project Reports (DPRs), the States are registering the Agencies based on their capability and experience.

c) Under PMGSY, during 12th Five Year Plan, the targets set and achievement made in terms of number of habitations to be connected and road length constructed are as under:

Item Habitations in Nos. Roads length in km.

Total Target 24,356 1,80,910

Achievements 24,254 85,814
upto March, 2015

d) Under PMGSY, the target has been fixed to provide connectivity to 1, 78,184 nos. eligible unconnected habitations as per Guidelines. Out of this target, projects have been cleared for 1, 45,012 habitations and as reported by the States, 1, 08,668 habitations were connected upto March, 2015.